

Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :16/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION1601-AT11A.M.

640-ADMISSION-COURTCODE-SARANGWTM-AT11.05AM

Misc. Application	1649/2022	MR. MANISH KANAKSHI ASHAR AND ORS.-STAY Vs. SEBI	LEGAL PANACEA
(Main Matter Number :SEBI Appeal/0000050/2023)			

Misc. Application	1650/2022	MR. BHAVIK AMRUTLAL VAZA AND ORS-STAY Vs. SEBI	LEGAL PANACEA
(Main Matter Number :SEBI Appeal/0000051/2023)			

1	SEBI Appeal	50/2023	MR. MANISH KANAKSHI ASHAR AND ORS. Vs. SEBI	LEGAL PANACEA
Sub Matter :		Misc. Application/0001649/2022		

2	SEBI Appeal	51/2023	MR. BHAVIK AMRUTLAL VAZA AND ORS Vs. SEBI	LEGAL PANACEA
Sub Matter :		Misc. Application/0001650/2022		

273-ADMISSION-COURTCODE-SUPPLEMENTARYSCN-AT11.08AM

Misc. Application	1668/2022	DAGA COMMODITIES PVT. LTD.-DELAY Vs. SEBI	Advocate Amit Gupta
(Main Matter Number :SEBI Appeal/0000052/2023)			

3	SEBI Appeal	52/2023	DAGA COMMODITIES PVT. LTD. Vs. SEBI	Advocate Amit Gupta
Sub Matter :		Misc. Application/0001668/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>298-ADMISSION-COURTCODE-CLAIMGALA-11.10AM</u>				
	Misc. Application	1671/2022	Manilal Popatlal Gala-DELAY Vs. NSEIL	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000053/2023)				
	Misc. Application	1672/2022	Manilal Popatlal Gala-EXEMPTION Vs. NSEIL	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000053/2023)				
	Misc. Application	1673/2022	Rekha Manilal Gala-DELAY Vs. NSEIL	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000054/2023)				
	Misc. Application	1674/2022	Rekha Manilal Gala-EXEMPTION Vs. NSEIL	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000054/2023)				
4	SEBI Appeal	53/2023	Manilal Popatlal Gala Vs. NSEIL	Kamal Agrawal AR
Sub Matter :		Misc. Application/0001671/2022		
Sub Matter :		Misc. Application/0001672/2022		
5	SEBI Appeal	54/2023	Rekha Manilal Gala Vs. NSEIL	Kamal Agrawal AR
Sub Matter :		Misc. Application/0001673/2022		
Sub Matter :		Misc. Application/0001674/2022		
<u>212-DISPOSAL-COURTCODE-OPENOFFERSAST-AT11.12AM</u>				
6	SEBI Appeal	353/2019	Diageo PLC Vs. SEBI	P.N.Modi,Sr. Adv. i/b Bharucha and Partners Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
Sub Matter(Disposed) :		Misc. Application/0000335/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>238-DISPOSAL-CODE-DELAYEDPROCEEDINGS-AT11.18AM</u>				
7	SEBI Appeal	557/2020	Dr. Prannoy Roy Vs. SEBI AND ORS.	, DMD ADVOCATE K. Ashar and CO. R. NO 1, AND THE LAW POINT R,NO2
Sub Matter(Disposed) :		Misc. Application/0000658/2022		
Sub Matter(Disposed) :		Misc. Application/0001213/2021		
	SEBI Appeal	558/2020	Radhika Roy Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co R NO 1. The Law Point
<u>219-DISPOSAL-COURTCODE-VIKRAMADITYA-AT 11.25AM</u>				
8	SEBI Appeal	51/2021	Vikramaditya Chandra Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate/b K. Ashar
Sub Matter :		Misc. Application/0000109/2021		
Sub Matter :		Misc. Application/0000560/2020		
	SEBI Appeal	52/2021	Ishwari Bajpai Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000561/2020		
	SEBI Appeal	53/2021	Saurav Banerjee Vs. SEBI	Bodhi Legal Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000583/2020		
	Misc. Application	560/2020	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000051/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	561/2020	Ishwari Bajpai Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000052/2021)				
	Misc. Application	583/2020	Saurav Banerjee Vs. SEBI	DMD Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000053/2021)				
	Misc. Application	109/2021	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000051/2021)				

431-ADMDISPOSAL-COURTCODE-CASHFO-AT11.30AM.

9	SEBI Appeal	87/2021	Reliance Industries Limited Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. Ashar and Co.
	SEBI Appeal	88/2021	Mukesh D. Ambani Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. ASHAR AND CO.
	SEBI Appeal	89/2021	Navi Mumbai SEZ Pvt. Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.
	SEBI Appeal	90/2021	Mumbai SEZ Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.

79-DISPOSAL-COURTCODE-DISGORGEMENT-AT-11.35AM.

10	BI Appeal	444/2021	Beejay Investment and Financial Consultants Pvt.Lt Vs. SEBI	Gaurav Bhardwaj, Advocate
Sub Matter(Disposed) : Misc. Application/0000773/2021				
Sub Matter(Disposed) : Misc. Application/0000774/2021				
Sub Matter(Disposed) : Misc. Application/0000775/2021				
Sub Matter(Disposed) : Misc. Application/0000105/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	702/2022	BEEJAY INV. AND FIN. CON. PVT LTD AN ORS-URGENCY Vs. SEBI	SSK ADVOCATES AND SOLICITORS
(Main Matter Number :SEBI Appeal/0000497/2022)				
	SEBI Appeal	497/2022	BEEJAY INV. AND FINANCIAL CONSUL. PVT LTD AND ORS Vs. SEBI	SSK ADVOCATES AND SOLICITORS
Sub Matter : Misc. Application/0000702/2022				
Sub Matter(Disposed) : Misc. Application/0000703/2022				
Sub Matter(Disposed) : Misc. Application/0001343/2022				
	Misc. Application	878/2022	STUPENDORS TRADERS PRIVATE LTD. AND ORS.-DELAY Vs. SEBI	Gaurav Advocate Bhardwaj
(Main Matter Number :SEBI Appeal/0000724/2022)				
	Misc. Application	881/2022	EVERSIGHT TRADECOMM PVT. LTD. AND ORS.-DELAY Vs. SEBI	Gaurav Advocate Bhardwaj
(Main Matter Number :SEBI Appeal/0000725/2022)				
	Misc. Application	923/2022	FLEX TRADE PRIVATE LTD. AND ANR.-DELAY Vs. SEBI	Gaurav Advocate Bhardwaj
(Main Matter Number :SEBI Appeal/0000726/2022)				
	SEBI Appeal	724/2022	STUPENDORS TRADERS PRIVATE LTD. AND ORS. Vs. SEBI	Gaurav Advocate Bhardwaj
Sub Matter : Misc. Application/0000878/2022				
Sub Matter(Disposed) : Misc. Application/0000879/2022				
Sub Matter(Disposed) : Misc. Application/0000880/2022				
Sub Matter(Disposed) : Misc. Application/0001099/2022				
Sub Matter(Disposed) : Misc. Application/0001359/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	725/2022	EVERSIGHT TRADECOMM PVT. LTD. AND ORS. Vs. SEBI	Gaurav Advocate Bhardwaj
Sub Matter :		Misc. Application/0000881/2022		
Sub Matter(Disposed) :		Misc. Application/0000882/2022		
Sub Matter(Disposed) :		Misc. Application/0000883/2022		
Sub Matter(Disposed) :		Misc. Application/0001091/2022		
Sub Matter(Disposed) :		Misc. Application/0001344/2022		
Sub Matter :		Misc. Application/0001699/2022		
	SEBI Appeal	726/2022	FLEX TRADE PRIVATE LTD. AND ANR. Vs. SEBI	Gaurav Advocate Bhardwaj
Sub Matter :		Misc. Application/0000923/2022		
Sub Matter(Disposed) :		Misc. Application/0000924/2022		
Sub Matter(Disposed) :		Misc. Application/0000925/2022		
Sub Matter(Disposed) :		Misc. Application/0001212/2022		
Sub Matter(Disposed) :		Misc. Application/0001345/2022		
Sub Matter :		Misc. Application/0001700/2022		
	Misc. Application	1513/2022	STUPENDORS TRADERS PRIVATE LTD. AND ORS.-STAY Vs. SEBI	SSK ADVOCATES AND SOLICITORS
(Main Matter Number :SEBI Appeal/0001023/2022)				
	Misc. Application	1572/2022	NEELANCHAL MERCANTILE PRIVATE LTD. AND ORS.-STAY Vs. SEBI	SSK ADVOCATES AND SOLICITORS
(Main Matter Number :SEBI Appeal/0001024/2022)				
	SEBI Appeal	1000/2022	NEELANCHAL MERCANTILE PRIVATE LTD. AND ORS. Vs. SEBI	SSK Advocates And Solicitors
Sub Matter(Disposed) :		Misc. Application/0001648/2022		
Sub Matter(Disposed) :		Misc. Application/0001328/2022		
Sub Matter(Disposed) :		Misc. Application/0001329/2022		
Sub Matter(Disposed) :		Misc. Application/0001330/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	1001/2022	FLEX TRADE PVT. LTD. AND ANR. Vs. SEBI	SSK Advocates And Solicitors
	Sub Matter(Disposed) :	Misc. Application/0001386/2022		
	Sub Matter(Disposed) :	Misc. Application/0001387/2022		
	Sub Matter(Disposed) :	Misc. Application/0001388/2022		
	Sub Matter(Disposed) :	Misc. Application/0001389/2022		
	Misc. Application	1699/2022	SEBI-DELAY IN REPLY Vs. Eversight Tradecomm Pvt. Ltd. and Ors	THE LAW POINT SSK Advocates And Solicitors
	(Main Matter Number :SEBI Appeal/0000725/2022)			
42	Misc. Application	1700/2022	SEBI-DELAY IN REPLY Vs. FLEX TRADE PVT. LTD. AND ANR.	THE LAW POINT SSK Advocates And Solicitors
	(Main Matter Number :SEBI Appeal/0000726/2022)			
	Misc. Application	1701/2022	EVERSIGHT TRADECOMM PRIVATE LIMITED AND ORS.-STAY Vs. SEBI	SSK ADVOCATES AND SOLICITORS
	(Main Matter Number :SEBI Appeal/0001025/2022)			
	SEBI Appeal	1023/2022	STUPENDORS TRADERS PVT. LTD. AND ORS. Vs. SEBI	SSK ADVOCATES AND SOLICITORS
	Sub Matter :	Misc. Application/0001513/2022		
	Sub Matter(Disposed) :	Misc. Application/0001514/2022		
	Sub Matter(Disposed) :	Misc. Application/0001515/2022		
	Sub Matter(Disposed) :	Misc. Application/0001516/2022		
	SEBI Appeal	1024/2022	NEELANCHAL MERCANTILE PVT. LTD. AND ORS. Vs. SEBI	SSK ADVOCATES AND SOLICITORS
	Sub Matter :	Misc. Application/0001572/2022		
	Sub Matter(Disposed) :	Misc. Application/0001573/2022		
	Sub Matter(Disposed) :	Misc. Application/0001574/2022		
	Sub Matter(Disposed) :	Misc. Application/0001575/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	1025/2022	EVERSIGHT TRADECOMM PRIVATE LIMITED AND ORS. Vs. SEBI	SSK ADVOCATES AND SOLICITORS
Sub Matter :		Misc. Application/0001701/2022		
Sub Matter(Disposed) :		Misc. Application/0001702/2022		
Sub Matter(Disposed) :		Misc. Application/0001703/2022		
Sub Matter(Disposed) :		Misc. Application/0001704/2022		

310-DISPOSAL-REGISTRATIONCERTIFICATE-AT-11.40AM

11	Misc. Application	789/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES MANSUKHLAL AND HIRALAL AND CO
(Main Matter Number :SEBI Appeal/0000445/2021)				

	SEBI Appeal	445/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES MANUSKHLAL AND HIRALAL AND CO.
Sub Matter :		Misc. Application/0000789/2021		

541-DISPOSAL-COURTCODE-ADFBUYBACK-AT11.45AM

12	SEBI Appeal	606/2021	MS. PALLAVI NAVINCHANDRA MEHTA AND ORS. Vs. SEBI	Somandy AND Associates Advocates
Sub Matter(Disposed) :		Misc. Application/0001162/2021		
Sub Matter(Disposed) :		Misc. Application/0001311/2021		
	SEBI Appeal	520/2022	MS. PALLAVI NAVINCHANDRA MEHTA AND ORS. Vs. SEBI	Somandy and Associates Advocates
Sub Matter(Disposed) :		Misc. Application/0000872/2022		
Sub Matter :		Misc. Application/0001235/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
51	Misc. Application	1235/2022	SEBI-DELAY IN REPLY Vs. Ms. Pallavi Navinchandra Mehta and Ors.	THE LAW POINT Mr. Abishek Venkataraman, Advocate
(Main Matter Number :SEBI Appeal/0000520/2022)				
<u>717-DISPOSAL-COURTCODE-LODRREGULATION-11.50PM</u>				
13	SEBI Appeal	90/2022	A. S. GIRIDHAR Vs. SEBI	Mr. Anandapadmanabhan Unnikrishnan, Advocate
Sub Matter(Disposed) : Misc. Application/0000182/2022				
Sub Matter(Disposed) : Misc. Application/0000183/2022				
Sub Matter : Misc. Application/0000353/2022				
	SEBI Appeal	114/2022	JAFFER SADIQ AMEER Vs. SEBI	Advocate Anandapadmanabhan Unnikrishnan
Sub Matter(Disposed) : Misc. Application/0000211/2022				
Sub Matter(Disposed) : Misc. Application/0000212/2022				
Sub Matter(Disposed) : Misc. Application/0000573/2022				
	Misc. Application	353/2022	SEBI Vs. A.S. Giridhar	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000090/2022)				
	Misc. Application	1015/2022	PRAMOD MANOHARLAL JAIN -DELAY Vs. SEBI	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000744/2022)				
	Misc. Application	1016/2022	PRAMOD MANOHARLAL JAIN -STAY Vs. SEBI	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000744/2022)				
	SEBI Appeal	744/2022	PRAMOD MANOHARLAL JAIN Vs. SEBI	Kamal Agrawal AR
Sub Matter : Misc. Application/0001015/2022				
Sub Matter : Misc. Application/0001016/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>925DISPOSAL-COURTCODE-EICHERAO-AT11.55AM</u>				
14	SEBI Appeal	521/2022	Eicher Motors Ltd. Vs. SEBI	Anoop Dawar Advocate
	Sub Matter :	Misc. Application/0001424/2022		
	Sub Matter :	Misc. Application/0001584/2022		
	Misc. Application	1584/2022	Eicher Motors Limited Vs. SEBI	Anoop Dawar, Advocate
	Misc. AppLICATION	1775/2022- APPLICATION FOR TAKING AFF. IN REPLY ON RECORD		

835DISPOSAL-COURTCODE-UNREGISTERED-AT12NOON

15	SEBI Appeal	748/2022	3M TEAM RESEARCH PVT. LTD. AND ANR. Vs. SEBI	Rahul Sethi Advocate
	Sub Matter(Disposed) :	Misc. Application/0001236/2022		
	Sub Matter :	Misc. Application/0001686/2022		
	SEBI Appeal	749/2022	PRAMOD JAIN Vs. SEBI	Rahul Sethi Advocate
	Sub Matter(Disposed) :	Misc. Application/0001237/2022		
	Misc. Application	1686/2022	SEBI-DELAY IN REPLY Vs. 3M Team Research Pvt. Ltd. and Anr.	THE LAW POINT
	(Main Matter Number :SEBI Appeal/0000748/2022)			

617-DISPOSAL COURTCODE-RESURGEREAO-AT12.05PM

16	SEBI Appeal	847/2022	RAKESH GUPTA Vs. MSC. APP. NO. 91/2023- DELAY IN FILING REPLY	S. K. Jain and Co.
	Sub Matter(Disposed) :	Misc. Application/0000937/2022		

351-DISPOSAL-COURTCODE-INVESTMENTADVISER-AT12.10PM

17	SEBI Appeal	857/2022	MONEY SECURE INVESTOR Vs. SEBI	ABHISHEK MISHRA, CS
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